

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

CP/020/00013/2020 in OA/020/00790/2017

HYDERABAD, this the 8th day of January, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Pitta Srinivasa Rao S/o Late Sri Krishna Rao,
Aged about 43 years, Konthur BO, Account,
Palakol Ho.534260, Bhimavaram Division,
West Godavari District, Andhra Pradesh.

...Petitioner / Applicant

(By Advocate : Mr. G. Jaya Prakash Babu)

Vs.

1. Union of India, Rep by its Secretary,
Government of India, Ministry of Communications and IT,
Department of Posts ó India, Dak Bhavan,
Sansad Marg, New Delhi ó 110 001.

2. Sri Ram Bharosa,
The Chief Postmaster General,
A.P.Circle, Dak Sadan, Abids,
Hyderabad ó 500 001.

3. M. Elisha,
The Postmaster General,
Vijayawada Region, Gandhinagaram,
Vijayawada ó 520013, Krishna District,
Andhra Pradesh.

4. D.V. Ramaiah,
The Sr. Superintendent of Post Offices,
Bhimavaram Division, Bhimavaram ó 534 201,
West Godavari District.

1 Contemnors / Respondents

(By Advocate: Mr. P. Krishna, Addl.CGSC)

ORAL ORDER
(As per Hon'ble Mr. Ashish Kalia, Judl. Member)

Through Video Conferencing:

This Contempt Petition is taken up today on mention.



2. Sri G. Jaya Prakash Babu, learned counsel for the petitioner submits that the order of the Tribunal is complied with. Hence, the Contempt Petition is closed.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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